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Shri BHUPESH GUPTA: But we have not got the answer. Do I understand that we would be accountable to the authorities aiding us as to the manner in which we are using them from time to time and that they would be in a position to be physically present also to enquire into this matter in order to satisfy themselves?

SHRI AKBAR ALI KHAN: On a point of order, Sir. Is it right that in such matters we should go into such details so far as defence and security are concerned?

MR. CHAIRMAN: That question was already put by Mr. Mani and the Defence Minister had already replied. Probably he said, no.

Shri Y. B. CHAVAN: I said 'no' because Mr. Mani put a question whether this implied that these people would be present in the operational area and my answer was 'no'.

Shri Bhupesh Gupta: But then English words have a natural meaning. May I know in what sense the word 'observing' has been used? I should like to have a clear idea from the Government exactly in what sense it has been used because they were a party to this agreement.

SHRI Y. B. CHAVAN: It means firstly that their presence certainly would be helpful to us in a technical way because some of the spares, etc. will also be needed. To what extent they will be needed and their condition will also have to be examined and, secondly, this material is given for use against China and certainly they would like to know whether it is used only against China.

Applications for Emergency Commissions

- *453. SHIR R. S. KHANDEKAR: Will the Minister of Defence be pleased to state:
- (a) how many applications were received for the Emergency Commissions till January, 1963;

- (b) how many candidates were (i) selected and (ii) rejected; and
- (c) how many candidates from Madhya Pradesh were (i) rejected and (ii) selected?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) 48,237.7

1,388	•	•	•	(b) Selected	
.¥.	oard	w Bo	aterví	Rejected eith	
[21,248	•	•	•	tion Board	
34		•	٠	(c) Selected .	
٠	oard	Rejected either by the Pre- liminary Interview Board or by the Services Selection			
970	•	•	•	Board .	
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970	oard tion	w Bo	ntervices rvices	liminary or by the S Board	

SHRI R. S. KHANDEKAR: May I know the names of States from where the largest number of candidates are selected?

SHRI D. R. CHAVAN; I have not got the break-up in respect of the various States except for the State about which the hon. Member has put the question.

SHRI R. S. KHANDEKAR: May I know whether there is still that difference between martial and non-martial States and is that the reason that there are a large number of rejections?

SHRI Y. B. CHAVAN: There is nothing like a martial State or a non-martial State.

SHRI FARIDUL HAQ ANSARI: Can the Government tell us the main grounds for the rejection of such a large number of people for the Commission?

SHRI Y. B. CHAVAN: Normally there are two processes of elimination that apply. The first test is when

ther they have that type of quality for leadership, etc. After that the second process of elimination starts and that is medical examination. These two tests eliminate a large number of people.

SHRI R. S. KHANDEKAR: May I know if the large number of rejections is due to the poor standard of English language of the candidates?

SHRI Y. B. CHAVAN: Not necessari-

SHRI B. K. GAIKWAD: Practically half of my question has already been asked. I would ask only one question about Maharashtra, the number of applicants from Maharashtra and the number rejected, and my complaint is also that many of the candidates are rejected on the ground that they are poor in English. If that is so, will the Government change the policy and not insist on English language that much?

SERI Y. B. CHAVAN: I can say that can be a certain element in the reason for the elimination of certain people but we have recently issued instructions not to give rather too much importance to English.

*454. [Transferred to the 14th March, 1963.]

COMPLAINT AGAINST THE STAFF OF H.A.L.

*455. $\begin{cases} \text{Shri P. K. KUMARAN:} \dagger \\ \text{Dr. A. SUBBA RAO:} \end{cases}$

Will the Minister of Defence be pleased to state:

- (a) whether Government have received any complaint against the managerial staff of the Hindustan Aircraft Limited, Bangalore;
 - (b) if so, what are the charges; and
- (c) whether any enquiry has been conducted in the matter, and if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) to (c) Some allegations of corruption against certain individuals employed in H.A.L. have been reported and are under investigation.

SHRI P. K. KUMARAN: May I now, Sir, whether any enquiry has been, conducted into the allegations?

SHRI K. RAGHURAMAIAH: Yes, Sir, the Special Police are investigating the matter. In some cases they have suggested departmental action which is being taken.

SHRI A. B. VAJPAYEE: May we know the nature of the allegations made against the officials?

SHRI K. RAGHURAMAIAH: Allegations of corruption.

SHRI BHUPESH GUPTA: May I know, Sir, the dimension of corruption, the magnitude and type of corruption? There are so many corruptions.

SHRI K. RAGHURAMAIAH: Bribery.

MR. CHAIRMAN: 'Corruption' is enough, Are you interested in all sorts of corruption?

SHRI BHUPESH GUPTA: No, Sir, not all sorts of corruption, but the enormity of it. Does it involve big funds or favouritism or some other kind of corruption?

SHRI K. RAGHURAMAIAH: The allegation is one of receiving illegal gratification for procuring employment.

SHRI BHUPESH GUPTA: May I know the amount involved and the gratification received for procuring employment?

SHRI K. RAGHURAMAIAH: Only the investigation will reveal the quantum of gratification received.

*456. [The questioner (Shri R. N. Kakati) was absent. For answer, vide col. 3372 infra.]

[†]The question was actually asked on the floor of the House by Shri P. K. Kumaran.